



**THE TAMIL NADU LEGISLATIVE ASSEMBLY**  
**SEVENTH LEGISLATIVE ASSEMBLY**

**FIRST SESSION**  
**(From the 19<sup>th</sup> June, 1980 to the 12<sup>th</sup> August, 1980)**

**RESUME OF BUSINESS**

**Legislative Assembly Department**  
**Fort St. George, Madras-600 009**



## **PREFACE**

This publication contains a brief resume of the Business transacted by the Tamil Nadu Legislative Assembly during its First Session of the Seventh Legislative Assembly held from 19<sup>th</sup> June, 1980 to 12<sup>th</sup> August, 1980.

Madras – 600 009,  
Dated, 18-9-1980.

G.M. ALAGARSWAMY  
Secretary.



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**THE TAMIL NADU LEGISLATIVE ASSEMBLY  
SEVENTH ASSEMBLY –FIRST SESSION**

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**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE  
ASSEMBLY FROM 19<sup>TH</sup> JUNE, 1980 TO 12<sup>TH</sup> AUGUST 1980.**

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The Seventh Tamil Nadu Legislative Assembly was constituted on the 9<sup>th</sup> June 1980 after the General Elections and after the revocation of President's Rule in Tamil Nadu.

**I. SUMMONS**

Summons for the First Session of the Seventh Legislative Assembly were issued to the Members on the 9<sup>th</sup> June, 1980.

**II. DURATION OF THE SESSION**

The First Session of the Seventh Legislative Assembly commenced on the 19<sup>th</sup> June, 1980 and was adjourned sine die on the 12<sup>th</sup> August, 1980. The Session was subsequently prorogued by the Governor with effect from the 27<sup>th</sup> August, 1980.

**III. SITTINGS OF THE ASSEMBLY**

The Legislative Assembly met for 39 days during the period from 19<sup>th</sup> June, 1980 to 12<sup>th</sup> August, 1980, on the following dates:-

19<sup>th</sup> June 1980; 21<sup>st</sup> June 1980, 23<sup>rd</sup> June 1980; 25<sup>th</sup> June 1980 to 28<sup>th</sup> June, 1980; 2<sup>nd</sup> July, 1980; 4<sup>th</sup> July, 1980; 5<sup>th</sup> July, 1980; 7<sup>th</sup> July 1980 to 12 July 1980; 14<sup>th</sup> July 1980 to 19<sup>th</sup> July 1980; 21<sup>st</sup> July, 1980 to 26<sup>th</sup> July 1980; 28<sup>th</sup> July, 1980 to 1st August, 1980; 5<sup>th</sup> August, 1980 to 8<sup>th</sup> August, 1980; 11<sup>th</sup> August, 1980 and 12<sup>th</sup> August, 1980.

It also met in the evening for six days on the following dates:-

27<sup>th</sup> June, 1980; 21<sup>st</sup> July, 1980; 29<sup>th</sup> July, 1980; 7<sup>th</sup> August, 1980; 11<sup>th</sup> August, 1980 and 12<sup>th</sup> August, 1980.

In terms of hours it sat for 189 hours and 18 minutes.

**IV. SWEARING IN OF MEMBERS**

Thiru C. V. Velappan, Member, Legislative Assembly representing Kapilamalai Constituency was appointed as the Speaker Pro-tem by the Governor in exercise of the powers conferred by Article 188 of the Constitution of India before whom oath or affirmation be made by members of the Legislative Assembly under the said Article. He made and subscribed his affirmation before the Governor on the afternoon of the 18<sup>th</sup> June, 1980 at Raj Bhavan Guindy, Madras.

On the 19<sup>th</sup> June, 1980, all the 234 Members including Tmt. Margaret Elisabeth Felix, the Member nominated by the Governor subscribed their oath or affirmation before the Speaker Pro-tem. Of these 189 Members, solemnly affirmed their allegiance to the Constitution and 45 Members were sworn in the name of God. 231 Members took their oath or made affirmation in Tamil and three Members in English.

## V. ELECTION OF SPEAKER AND DEPUTY SPEAKER

The Elections of Speaker and Deputy Speaker were held on the 21<sup>st</sup> June, 1980.

On the 21<sup>st</sup> June, 1980 the Speaker Pro-tem read out to the Assembly the name of Members who had been validly nominated for the Office of Speaker together with those of his proposer and seconder.

Member Nominated.	Proposer.	Secunder.
Thiru K. Rajaram	Hon. Thiru M.G. Ramachandran	Hon. Thiru S. Ramachandran

As only one nomination was received in favour of Thiru K. Rajaram, the Speaker Pro-tem declared Thiru K. Rajaram as having been unanimously elected as Speaker.

The Hon. Speaker conducted the election of Deputy Speaker. The Speaker read out to the Assembly the name of Member who had been validly nominated for the Office of Deputy Speaker together with those of his proposer and seconder.

Member nominated	Proposer	Secunder
Thiru P. H. Pandian	Hon. Dr. V.R. Nedunchezian	Hon. Thiru S.D. Somasundaram

As only one nomination was received in favour of Thiru P.H. Pandian the Speaker declared that Thiru P.H. Pandian is having been elected as Deputy Speaker.

## VI. CONDOLENCE RESOLUTIONS

(1) On the 23<sup>rd</sup> June, 1980, the Hon. Leader of the House (Minister for Finance) moved the following Condolence Resolution, viz:-

"இந்தியப் பிரதமர் திருமதி இந்திரா காந்தி அவர்களின் அருமை மைந்தரும், நாடாளுமன்ற உறுப்பினரும், அகில இந்திய காங்கிரஸ்கட்சியின் பொதுச் செயலாளருமான திரு. சஞ்சய் காந்தி அவர்கள் இன்று காலையில் கிளைடர் விமானத்தில் பறந்தபோது எதிர்பாராத விதமாக விபத்துக்கொள்கி மறைந்துவிட்ட துக்ககரமான செய்தி கேட்டு இப்பேரவை பெரிதும் வருத்தம் அடைகிறது.

நாடு அவருடைய சிறந்த பணியை எதிர்பார்க்கும் வேளையில் அவர் மரணம் அடைந்தது நாட்டிற்கு ஒரு பேரிழப்பாகும்.



இந்திய நாட்டுப் பிரதமம் திருமதி இந்திரா காந்தி அம்மையார் அவர்களுக்கும், திரு. சஞ்சய் காந்தி அவர்களின் குடும்பத்திற்கும் இந்தப் பேரவை தனது ஆழ்ந்த இரங்கலையும், வருத்தத்தையும் தெரிவித்துக் கொள்கிறது".

The above resolution was passed Nem Con and thereafter the House adjourned on that day as a mark of respect to the deceased.

(1) On the 25<sup>th</sup> June, 1980, the Hon. Minister for Revenue moved the following Condolence Resolution, viz:-

"இந்தியக் குடியரசின் முன்னாள் தலைவர், திரு வி.வி. கிரி அவர்கள் 1980 ஆம் ஆண்டு ஜூன் திங்கள் 24-ஆம் நாளன்று மறைந்ததையொட்டி இப்பேரவை தனது ஆழ்ந்த துயரத்தையும் வருத்தத்தையும் தெரிவித்துக்கொள்கிறது. அவருடைய மறைவினால் ஒரு விடுதலை வீரரையும் பாராளுமன்ற அவையாளரையும், தொழிற்சங்கத் தலைவரையும், ஒரு முதுபெரும் தேசியவாதியையும் இந்நாடு இழந்துவிட்டது. அவர் வாழ்நாளில் பல முக்கியமான பதவிகளையும் பொறுப்புகளையும் திறமையோடும், சிறப்போடும் நிரவாகித்து வந்தார்.

அவரது மறைவினால் வருந்தும் அவரது குடும்பத்தினருக்கு இப் பேரவை தனது ஆழ்ந்த பரிவையும், ஆறாத்துயரையும் தெரிவித்துக்கொள்கிறது".

The above resolution was passed Nem Con and thereafter the House adjourned on that day as a mark of respect to the deceased.

## VII. OBITUARY REFERENCES

Hon. Speaker made references to the demise of the following Ex. MLAs., and a sitting M.L.C. during the Session.

Sl. No.	Name	Constituency	Period which served as Member.	Date of Demise.	Dt. on which ref. was made by Hon. Speaker in the House.
(1)	(2)	(3)	(4)	(5)	(6)
1	Thiru T.B. Kesava Reddiar, Ex.M.L.A.	Polur	1962-1967	18 <sup>th</sup> April 1980.	23 <sup>rd</sup> June, 1980.
2	Thiru Rathina Balagurusamy, M.L.C.	Nominated	1978-1980	17 <sup>th</sup> April 1980.	23 <sup>rd</sup> June, 1980.
3	Thiru M. Maruthanayagam Pillai, Ex.M.L.A.	Vada Madurai	1962-1967	25 <sup>th</sup> April 1980.	26 <sup>th</sup> June, 1980.
4	Thiru R. Kuppusamy Naidu, Ex. M.L.A.	Textile Workers-Non-Union Labour Constituency of Malabar and Coimbatore. Madukarai.	1946-1952 and 1952-1957	8 <sup>th</sup> August, 1980	12 <sup>th</sup> August, 1980.

### **VIII. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREUPON**

Thiru Prabhudas B. Patwari, Governor of Tamil Nadu addressed the members of both the Houses of the Legislature assembled together in the Legislative Assembly chamber, Fort St. George, Madras at 4.00 P.M. on Saturday, the 21<sup>st</sup> June, 1980.

The Motion of Thanks to the Governor's Address was moved by Thiru Tiruchi R. Soundararajan, and seconded by Dr. K. Samarasam on the 26<sup>th</sup> June, 1980.

The discussion on the motion took place in the Assembly for three days viz., 26<sup>th</sup>, 27<sup>th</sup> and 28<sup>th</sup> June, 1980. Fiftysix members took part in the discussion. The Hon. Chief Minister replied to the debate on the 28<sup>th</sup> June, 1980.

Sixty six amendments to the motion were received. Out of which 63 were admitted and the remaining disallowed. Eight amendments were actually moved in the house on the 27<sup>th</sup> June, 1980. At the end of discussion on the motion, all the amendments were by leave of the House withdrawn on the 28<sup>th</sup> June, 1980 and the original Motion of Thanks to the Governor's address was adopted on the 28<sup>th</sup> June, 1980.

### **IX. PANEL OF CHAIRMEN**

On the 26<sup>th</sup> June, 1980, Hon. Speaker announced the Panel of Chairmen for the First Session of the Seventh Tamil Nadu Legislative Assembly.

1. Thiru R. Muthiah.
2. Thiru G. Viswanathan.
3. Thiru P. S. Thiruvengadam.
4. Thiru O. Subramanian.

On the 12<sup>th</sup> July, 1980, Hon. Speaker announced the name of Thiru C.V. Velappan in the Panel of Chairmen.

### **X. QUESTIONS**

One hundred and eighty one starred questions and sixty nine short notice questions were answered on the floor of the House/. Answers to seventy unstarred questions were placed on the Table of the House.

### **XI. STATEMENTS MADE BY THE MINISTERS UNDER RULE 107 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES**

1. On the 4<sup>th</sup> July, 1980, Hon. Thiru S. Ramachandran, Minister for Electricity made a statement correcting his earlier statement made by him on the same day in regard to the power position in the State under Rule 106 of the Assembly Rules.

2. On the 11<sup>th</sup> July, 1980, Hon. Thiru R. M. Veerappan, Minister for information and Religious Endowments made a statement correcting his reply given to a question raised by Thiru P. Sundaram when he replied to the discussion on Demand Nos. 25 and 14 Cinchona and Forest Department respectively on the 10<sup>th</sup> July, 1980.

3. On the 11<sup>th</sup> August, 1980, Hon. Thiru R.M. Veerappan, Minister for Information and Religious Endowments made a statement correcting the answer to a Supplementary Question to L.A.Question No. 148 put by Thiru N. Varadarajan answered on the floor of the House the same day in the forenoon.

## XII. STATEMENTS MADE BY MINISTERS UNDER RULE 106 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

During the period under review five statements were made by the Hon. Ministers under Rule 106 of the Tamil Nadu Legislative Assembly Rules.

Serial number	Date on which Statement made in the House.	Minister who made the statement.	Subject matter.
(1)	(2)	(3)	(4)
1	4 <sup>th</sup> July, 1980.	Hon. Minister for Electricity.	In regard to the power position in the State.
2	4 <sup>th</sup> July, 1980.	Hon. Minister for Revenue.	In regard to the amount of relief to hut dwellers who are affected by fire accidents.
3	16 <sup>th</sup> July, 1980.	Hon. Minister for Electricity.	Removal of power cut in Tamil Nadu.
4	8 <sup>th</sup> August, 1980.	Hon. Minister for Electricity.	On the statement made by Union Minister for Petroleum about Pilferage of Oil from pipes owned by Indian Oil Corporation.
5	8 <sup>th</sup> August, 1980	Hon. Minister for Electricity.	Regarding the incidents happened at Tirupathur, North Arcot district on 6 <sup>th</sup> August 1980 resulting in the death of one Police Inspector and others.

### XIII. ADJOURNMENT MOTIONS

The following notices of Motions for adjournment of the business of the House were brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both Members and Hon. Ministers concerned.

<i>Serial Number</i> (1)	<i>Date.</i> (2)	<i>Name of the member.</i> (3)	<i>Subject.</i> (4)
1	4 <sup>th</sup> July, 1980	Thiruvallargal- R. Umanath, R. Eswaramoorthy alias Soranam and P. Vijayaraghavan.	Admission to the Polytechnics in the State.
2	5 <sup>th</sup> July, 1980	Thiruvallargal- S. Ramalingam, E.S. M. Pakeer Mohamed and R. Sundaramoorthy.	Death of one Selvaraj in Police Custody in Kumbakonam.
3	7 <sup>th</sup> July, 1980	Thiru N.S. V. Chitthan	Alleged malpractice in the supply of note books by the Madras Paper and Board Converters Association to the Tamil Nadu Text Book Society.
4	9 <sup>th</sup> July, 1980	Thiruvallargal- N.S.V. Chitthan, P. Easwaramoorthy alias Sornam, R. Umanath, A. Rahmankhan, K.M.Thangamani, S.Ramalingam, E.S.M.Pakeer Mohamed, E.Muthuramalingam, N.Sundararaj, P.Vijayaraghavan, S. Alagarsamy, P. Uthirapathy, M. Arumugam, R. Karuppaiah, R.Krishnan and M. Sellamuthu.	Damages due to the flood in the Cauvery.

<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
5.	12 <sup>th</sup> July, 1980	Thiruvallargal- S.Alagarsamy, M. Arumugam, M. Appadurai, N.A. Poongavanam, P. Uthirapathy, P. Easwaramoorthy alias Soranam, R. Umanath, O.Subramaniam, P.Ponnurangam, N.S.V. Chitthan, K.M. Thangamani, J.S. Raju, A. Rahmankhan and R. Rajamanickam.	Human sacrifice happened in Perambalur Taluk in Tiruchirappalli District.
6.	15 <sup>th</sup> July, 1980	Thiru A. Rahmankhan	Procedure adopted in issuing ration cards in Madras City.
7.	16 <sup>th</sup> July , 1980	Thiruvallargal- S. Alagarswamy, R.Karuppiyah, M. Arumugam, P. Uthirapathy, S. Sivasamy, K.M.Thangamani, N. Sundararaj, P. Ponnurangam, L. Balaraman, N.Palanivel, P.Easwaramoorthy alias Soranam and S.Ramalingam.	Harassment of Harijans in Edayathur in Chengalpattu District On 11 <sup>th</sup> July, 1980.

<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
8.	17 <sup>th</sup> July, 1980	Thiruvallargal- R. Rajamanickam, S. Alagarsamy, R.Karuppaiah, N.A.Poongavanam, M. Arumugam, T.K. Nallappan, P.Easwaramoorthy alias Soranam, S. Sivasamy, O. Subramaniam, M. Appadurai, N.S.V. Chitthan, P. Nedumaran, S. Andi Thevar, M. Ambikapathi, K.M. Thangamani, P. Ponnurangam, R. Krishnan, Gingee N. Ramachandran and A. Rahmankhan.	Strike by the teaching staff of Annamalai University on their demands.
9.	18th July, 1980	Thiruvallargal- P. Easwaramoorthy alias Soranam, R. Umanath, R.Krishnan and N. Varadharajan.	Indiscriminate arrests of workers of Marxist Party in the name of Naxalites in Madurai Tirunelveli and Tiruchirappalli Districts.
10.	19th July, 1980	Thiruvallargal- O. Subramaniam, R.Krishnan, P.Easwaramoorthy alias Soranam, N.S.V. Chitthan, L. Balaraman and A. Rahmankhan.	Students' strike in Thiagaraya College in Old Washermanpet with effect from 16 <sup>th</sup> July 1980.

<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
11.	21st July, 1980	Thiruvallargal- A.Rahmankhan, M. Ambikapathi, S. Sivasamy, R. Rajamanickam, R. Krishnan, P. Eswaramoorthy alias Soranam and P. Ponnurangam.	Death of a 14 year old boy by name Vasu in Town Police Station at Cuddalore. (O.T.)
12.	24th July, 1980	Thiruvallargal- M. Ambikapathi, M. Arumugam, M. Appadurai, S. Alagarsamy, P. Uthirapathy, R. Karuppaiah, P. Ponnurangam. A.D. Kulasekar, K. Ramani, N. Varadharajan, K.M. Thangamani and S. Sivasamy.	Students' agitation in the Coimbatore Engineering College, Alagappa Engineering College, Karaikudi, etc.
13.	28 <sup>th</sup> July, 1980	Thiruvallargal- N.A. Poongavanam, R. Krishnan, K.R. Sundaram, B. Varadharajan, N. Palanivel, O. Subramaniam, N.S.V.Chitthan, P.Nedumaran, Kumari Anandan, J.S. Raju, S. Ramalingam, M. Ambikapathi and S. Sivasamy.	Hunger strike by Physical Education instructors with effect from 23 <sup>rd</sup> July, 1980.

<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
14.	31 <sup>st</sup> July, 1980	Thiruvallargal- P. Nedumaran, N.S.V. Chitthan, K.M. Thangamani, P. Eswaramoorthy alias Soranam, R. Krishnan, M. Ambikapathi, S. Alagarsamy, R.Karuppaiah, T.K. Nallappan, S. Sivasamy, A. Rahmankhan, M. Appadurai, S. Andithevar, P. Ponnurangam and A. Chandrasekaran.	Closing of Madurai Kamaraj University due to the arrest of agitating teachers.
15.	5 <sup>th</sup> August, 1980	Thiruvallargal- M. Ambikapathi, S. Alagarsamy, R.Karuppaiah, M. Appadurai, M. Arumugam and P. Uthirapathi.	Clashes between Harijans and Caste Hindus in Sirunathur village near Keelpennathur on 27 <sup>th</sup> July, 1980.
16.	6 <sup>th</sup> August, 1980	Thiruvallargal- L. Elayaperumal, P.Eswaramoorthy alias Soranam, R. Umanath, K. Ramani, O. Subramaniam, S. Sivasamy, M. Ambikapathi, M. Arumugam, R. Karuppaiah, P. Uthirapathy, S. Balan, N.S.V. Chitthan and S. Ramalingam.	Fire accident in Chetput on 4 <sup>th</sup> August, 1980.



<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
17.	7 <sup>th</sup> August, 1980	Hon. Dr. M. Karunanidhi, Leader of the Opposition and Thiruvallur- N.S.V. Chitthan, P. Eswaramoorthy alias Soranam, K. Ramani, N. Varadharajan, R. Umanath, S. Sivasamy, O. Subramaniam, B. Sundaram, Babu Janardhanan, S. Balan, P.S. Thiruvengadam and T. Venugopal.	Violent Naxalite activities in Tirupathur, North Arcot District.
18.	7 <sup>th</sup> August, 1980	Thiruvallur- R. Krishnan, P. Eswaramoorthy alias Soranam, R. Umanath, K. Ramani, A. Rahmankhan, S. Sivasamy and N.S.V. Chitthan.	Supply of essential articles like Kerosene, Sugar, etc.
19.	8th August, 1980	Thiruvallur K. Ramani and P. Eswaramoorthy alias Soranam	Murders of two employees of the Electricity Board in Coimbatore District on 17th July, 1980 and 19th July, 1980.
20.	8th August, 1980	Thiruvallur- A. Rahmankhan, P. Eswaramoorthy alias Soranam, R. Umanath, K. Ramani, N. Varadharajan, N.S.V. Chitthan, M. Appadurai, M. Arumugam, S. Alagarsamy, S. Sivasamy, N. A. Poongavanam and P. Nedumaran.	Indefinite strike by Teachers and students of the Madras Kandasamy Naidu College and strike by other College Students in support thereof.

<i>Serial Number</i>	<i>Date.</i>	<i>Name of the member.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
21.	11th 1980	August, Thiruvallargal- P. Nedumaran, N. Varadharajan, K. Ramani, K.M. Thangamani, N.S.V. Chitthan, S. Alagarsamy, M. Arumugam, A.T. Karuppaiah, T.K. Nallappan, N.A. Poongavanam, S. Balan and P. Eswaramoorthy alias Sornam.	Death of four persons on 8th August, 1980 consequent on the stampede at a private residence in Dindigul.
22.	11th 1980	August, Thiruvallargal- L. Elayaperumal, S. Ramalingam, M. Ambikapathi, P. Uthirapathy, T.K. Nallappan and A.T. Karuppaiah.	Stabing incidents in Government Arts College, Kumbakonam between Harijan and Backward Class students.
23.	12th 1980	August, Thiruvallargal- R. Umanath, R. Krishnan and P. Eswaramoorthy alias Soranam.	Reported statement of Thiru M.P. Subramaniam, T.N.C.C. (I) President, threatening dismissal of the Tamil Nadu State Government and inciting insubordination among officials.

**XIV. CALL ATTENTION NOTICES UNDER RULE 54 OF THE TAMIL NADU  
LEGISLATIVE ASSEMBLY RULES.**

Sixty three statements were made on the floor of the House by Hon. Ministers under Rule 54 of the Tamil Nadu Legislative Assembly Rules on the following matters of urgent public importance.

<i>Serial Number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
1.	28th June, 1980.	Thiruvallargal- R. Umanath, R. Thamaraiyani.	Hon. Minister for Labour.	Unemployment of thousands of workers consequent on the closure of Match Factories in Ramanathapuram District due to non- availability of Chlorate.
2.	28th June, 1980.	Thiruvallargal- Dr. K. Sourirajan, N. Sundararaj, N.S.V. Chitthan, P. Ponnurangam, P. Vijayaraghavan, O. Subramaniam.	Hon. Minister for Health.	The lifting of babies Government Maternity Hospital in Madras.
3.	4th July, 1980.	Thiru P. Vijayaraghavan.	Hon. Minister for Revenue.	The outbreak of fire Kottaiamman street in Karur 22nd June, 1980.
4.	4th July, 1980.	Thiru V. R. Jayaraman.	Hon. Minister for irrigation.	Anxiety prevailing among the agriculturists of Periakulam, Udhamapalayam and Cumbum area about the possible reduction in the storage capacity of Periar Dam consequent on the work in progress for strengthening the Dam.

<i>Serial Number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
5.	8th July 1980	Thiruvallargal- M. Ambikapathi, P. Eswaramoorthy, alias Soranam, D. Moni, N. Varadharajan, K.R. Sundaram, K.M. Thangamani, E.Muthuramalingam, N. Sundararaj, N.S.V. Chitthan, S. Alagarsamy, M. Arumugam, R. Karuppaiah	Hon. Minister for Finance.	Death of 14 persons due to the lorry accident on 2nd July, 1980 near Tindivanam.
6.	8th July 1980	Thiruvallargal- P. Vijayaraghavan, Anbil Dharmalingam, V. Arangarajan, D. R. Rajaram Naidu, R. Umanath, R. Thamaraiyani, P. Musiriathan.	Hon. Minister for Health.	Nurses strike in Government Hospital, Thiruchirappalli.
7.	9th July 1980	Thiruvallargal M. Ambikapathi, P. Vijayaraghavan, E.Muthuramalingam, R. Thamaraiyani.	Hon. Minister for Finance.	Movements of Foreign fishing Trawlers near Tuticorin Port.
8.	9th July 1980	Thiru Salem M. Arumugam.	Hon. Minister for Finance.	Seizure of large quantity of Palmolein Oil in Madras City during June, 1980.

<i>Serial Number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
9.	10th July 1980	Thiru R. Rajamanickam.	Hon. Minister for Co-operation and Law.	Non-disbursement of Loans by Co-operative Society to the Agriculturists till date even after release of water from Mettur Dam for irrigation and after commencement of agricultural operations in Thanjavur district.
10.	10th July, 1980	Thiruvalargal-K. Ramani, N. Varadharajan.	Hon. Minister for Health.	The orders of the Government that medicines with LOGO mark alone should be purchased for Government Dispensaries and the hardship to purchase life saving medicine in the open market.
11.	11th July, 1980	Thiru R. Umanath	Hon. Minister for Electricity.	The take-over Aluminium distribution by the Central Government from the State Government affecting the Tamil Nadu Kerala agreement for exchange of power for Aluminium resulting in the proposed danger of closure of MALCO.
12.	12th July, 1980	Thiruvalargal-N. Sundararaj, P. Ponnurangam.	Hon. Minister for Finance.	The clash between two groups in Foreshore Estate area, Madras, resulting in the death of one person and causing injuries to several others.
13.	12th July, 1980	Thiruvalargal-Salem M. Arumugam, R. Thamaraikani, P. Vijayaraghavan	Hon. Minister for Rural Industries.	The adulteration of milk supplied by the Tamil Nadu Dairy Development Corporation in Madras City on 25th June, 1980.

<i>Serial Number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
14.	14th July, 1980	Thiruvallargal- P. Eswaramoorthy alias Soranam, D. Moni, N. Varadharajan, K.R. Sundaram, M. Ambikapathi, P. Vijayaraghavan, E. Muthuramalingam, R. Thamaraiyani, Dr. K. Samarasam.	Hon. Minister for Revenue.	Fire accident in Korukkupet, Madras on 2nd July 1980.
15.	14th July, 1980	Thiruvallargal- M. Vincent, J. Hemachandran, D. Moni, P. Vijayaraghavan.	Hon. Minister for Labour.	Strike by Weavers at Nagercoil in Kanyakumari District demanding higher wages.
16.	15th July, 1980	Thiru R. Rajamanickam.	Hon. Minister for Health.	The dilapidated condition of the Government Hospital Building at Kiliyanoor in Mayuram Taluk.
17.	15th July, 1980	Thiru L. Balaraman.	Hon. Minister for Social Welfare.	Death of livestock in Thurijakuppam, Kelur Sandavasal in Polur Panchayat Union in North Arcot District due to prevalence of some epidemic type of disease.
18	16th July, 1980	Thiru M. Ambikapathi	Hon. Minister for Revenue	The damage caused to the Houses belonging to the Harijans due to the outbreak of fire on 28th June, 1980 at Puliankudi village of Koothanallur Town Panchayat in Mannargudi Union, Thanjavur District.
19	16th July, 1980	Thiru R. Thamaraiyani	Hon. Minister for Health	The death of three persons due to sting by Black Beetles in Tiruparankundram, Madurai District.

<i>Serial Number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
20.	17th July, 1980	Thiruvallargal M. Ambikapathi D.R. Rajaram Naidu R. Thamaraiyani	Hon. Minister for Revenue	Damage caused to 200 houses due to outbreak of fire in 'Malligaipoo Nagar', Adayar, Madras on 3rd July, 1980.
21.	17th July, 1980	Thiru L. Balaraman.	Hon. Minister for Revenue.	The stern steps taken by the Co-operative and revenue Departments in collecting loans in North Arcot district.
22.	18th July, 1980	Thiruvallargal- P. Eswaramoorthy alias Soranam, N. Varadharajan.	Hon. Minister for Electricity.	Arrest of 84 Engineers in Thallakulam, Madurai on 4th July 1980.
23.	18th July, 1980	Thiruvallargal- S. Alagarsamy, M. Arumugam, R. Karuppiyah, S. Balan, R. Thamaraiyani, P. Vijayaraghavan, N. Sundararaj, R. Krishnan, M. Sellamuthu, A.D. Kulasear, S. Ponnurangam, P. Ponurangam.	Hon. Minister for Local Administration.	Steps to be taken to destroy Parthenium Weed in Madurai and Coimbatore District which causes skin diseases.
24.	19th July, 1980	Thiruvallargal- S. Ramalingam, E.S.M. Pakkir Mohamed.	Hon. Minister for Education.	Hardship in getting admission to B.Sc. (Agri.) Degree Course by Higher Secondary Students who have studied Small Farm Management under Vocational Course.
25.	19th July, 1980	Thiruvallargal- R. Thamaraiyani, Dr. K. Samarasam, K. Ramani, J. Hemachandran, M. Ambikapathi, S. Sivasamy.	Hon. Minister for Industries.	Increase of the prices of roll films of the Hindustan Photo Films.

<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
26.	21st July, 1980	Thiru S. Sivasamy	Hon. Minister for Finance.	Frequent arrest and shooting near Katcha Theevu fishermen by Sir Lanka Navy.
27.	21st July, 1980	Thiruvallargal-S. Balan, R. Thamaraiyani.	Hon. Minister for Health.	Mosquito nuisance in Madras.
28.	22nd July, 1980	Thiruvallargal-M. Ambikapathi, N.S.V. Chitthan, K.M.Thangamani.	Hon. Minister for Finance.	Setting fire to a house and death of 5 Persons in Veeram palayam.
29.	22nd July, 1980	Thiru P. Eswaramoorthy alias Soranam.	Hon. Minister for Transport.	Additional buses due to cancellation of 75 passenger trains.
30.	23rd July, 1980	Thiruvallargal-Kumari Anandan, M. Ambikapathy.	Hon. Minister for Education.	Issue of conduct certificate as bad in Vellaichamy Nadar Polytechnic, Virudhunagar.
31.	23rd July, 1980	Thiru S. Balan	Hon. Minister for Labour.	Fatal fall of an employee of E.S.I. Hospital, Ayyanavaram from 2nd Floor of the Hospital.
32.	24th July, 1980	Thiru R. Rajamanickam	Hon. Minister for Finance	Dispute between Harijans over a pathway leading to burial ground.
33.	24th July, 1980	Thiruvallargal-A.D. Kulasekar, M. Chinnaraj, K. Ramani.	Hon. Minister for Rural Industries.	Stopage of supply of C.R. Sheets by the SIDCO and closure of units in Singanallur and Coimbatore East.
34.	26th July, 1980	Thiru. P.Ponnurangam.	Hon. Minister for Health.	Non payment of Annual Increment to Basic Servants in Stanley Hospital.
35.	26th July, 1980	Thiruvallargal-D. Moni, J. Hemachandran.	Hon. Minister for Irrigation.	Non release of water from Chittar Dam.



<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
36.	28th 1980	July, Thiruvallargal- P. Mohammed Ismail, P. Vijayaraghavan, M. Vincent, K.M. Thangamani, N. Sundararajan, R Rajamanickam, Dr. K. Samarasam, D. Moni J. Hemachandran, Durai Murugan.	Hon. Minister for Health.	Deaths in Thukkalai area in Kanyakumari District due to mysterious disease.
37.	28th 1980	July, Thiruvallargal- M. Ambikapathi, S. Sivasamy.	Hon. Minister for Irrigation.	Non-release of water to Kallanai Canal and Vadavar extension Canal in Thanjavur district.
38.	30th 1980	July, Thiru R. Thamaraikani.	Hon. Minister for Finance.	Pilferage of Crude oil from the pipe line from Madras Harbour to Oil Refinery at Manali.
39.	30th 1980	July, Thiru P. S. Thiruvengadam.	Hon. Minister for Education.	Damage to the Government High School building at Sanarpalayam due to cyclone winds.
40.	31st 1980	July, Thiru G. Chokkalingam.	Hon. Minister for Finance.	Murder due to clashes between two groups of Kovalam Kuppam and Chemmancheri kuppam villages in Chengalpattu District.
41.	31st 1980	July, Thiru P. Ponnurangam.	Hon. Minister for Education.	Hardship to Students in getting Community Certificate from Tahsildar.

<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
42.	1st August 1980	Thiruvallargal-R. Umanath, G. Moorthy, J.C.D. Prabhakaran, N. Varadharajan, P.Eswaramoorthy alias Sornam, R. Krishnan, M. Palanivel, M. Sellamuthu, K.R. Sundaram.	Hon. Chief Minister	Setting fire to house of Harijans in Palani Taluk.
43.	1st August, 1980	Thiru R. K. Perumal.	Hon. Minister for Irrigation.	Damages to lands in Sathur Taluk due to breaches in Big Tank.
44.	5th August, 1980	Thiru Thiruppur R. Manimaran.	Hon. Minister for Labour.	Suspension of workers of Tiruppur Cotton Mills in Coimbatore District.
45.	5th August, 1980	Thiru P.S. Thiruvengadam.	Hon. Minister for Irrigation.	Non-payment of Compensation of the lands acquired by Public works Department for executing a canal in Kalasapakkam Assembly Constituency.
46.	6th August, 1980	Thiruvallargal V.Krishnamoorthy, N.S. V. Chitthan, Durai Murugan.	Hon. Minister for Agriculture.	Restlessness among the cane growers in Nellikuppam due to the collection made by the E.I.D. Parry & Company for the Tamil Nadu Vivasayigal Sangam deducting from the price for the sugarcane.
47.	6th August, 1980	Thiru P. Vijayaraghavan	Hon. Minister for Health.	Sufferings of Children in North Arcot district due to the use of euphorbia essence for vaccination.

<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
48.	7th August, 1980	Thiru L. Balaraman.	Hon. Minister for Co-operation and Law.	Hardship in getting admission into B.Com., Degree Courses in college in Vellore and Vaniyambadi.
49.	7th August, 1980	Thiru R.Thamaraikani	Hon. Minister for Co-operation and Law.	Procurement of the Cotton of Low quality at higher price in Tiruvilliputhur and Rajapalayam taluks.
50.	7th August, 1980	Thiru A.Rahmankhan	Hon. Minister for Local Administration.	The strike by temporary Sanitary Workers in Corporation of Madras to make them permanent.
51.	7th August, 1980	Thiruvalargal-M. Ambikapathi, S. Sivasamy.	Hon. Minister for Handlooms and Khadi.	Stagnation of handloom cloth in Paramakudi area.
52.	8th August, 1980.	Thiruvalargal-M. Ambikapathi, P. Uthirapathy.	Hon. Minister for Agriculture.	The pest attack on the standing Kuruvai Crops in Thanjavur district.
53.	8th August, 1980.	Thiru S. Ramalingam	Hon. Minister for Agriculture.	The indefinite fast by employees of the Agricultural University, Coimbatore.
54.	8th August, 1980.	Thiru V. Rajasekaran	Hon. Minister for Labour.	The eviction of the residence of the Seniammankoil Slum Board tenements in Dr. Radhakrishnan Nagar.
55.	8th August, 1980.	Thiru R. Thamaraikani	Hon. Minister for Handloom and Khadi.	The stagnation of handloom cloths in Tamil Nadu resulting in unemployment among the workers.

<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
56.	11th August, 1980.	Thiruvallargal-P Eswaramoorthy alias Soranam, R. Krishnan.	Hon. Minister for Transport.	Entry of a P.T.C. Bus into the compound of the Madras Central Station on 28th July 1980.
57.	11th August, 1980.	Thiru R. Thamaraiyani	Hon. Minister for Industries.	Seizure of 240 bags of Cement boarded in Virugambakkam.
58.	11th August, 1980.	Thiru K.M.Thangamani.	Hon. Minister for Handlooms and Khadi.	Agitation of Weavers in South Arcot district due to the rise in the cost of artificial silk and dyeing chemicals and cotton yarn.
59.	11th August, 1980	Thiruvallargal-P. Ponnurangam, P.Vijayaraghavan,	Hon. Minister for Social Welfare.	Death of Livestock in Tirupattur Taluk due to some epidemic type of disease.
60.	12th August, 1980	Thiruvallargal-P. Ponnurangam, K.M.Thangamani.	Hon. Minister for Electricity.	Recruitment of I.T.I. candidates through Employment Exchange and restlessness among workers in Tuticorin Thermal Project.
61.	12th August, 1980	Thiruvallargal-S. Alagarsamy, N.A. Poongavanam, M. Arumugam, M. Appadurai, R. Karuppaiah, S. Ramalingam, P. swaramoorthy alias Soranam, R. Umanath, N. Varadharajan, R. Krishnan, P. Sundaram, Durai Murugan.	Hon. Minister for Labour.	Closure of Tanneries in Tiruchi, Dindigul and North Arcot Districts.

<i>Serial number</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
62.	12th August, 1980	Thiruvargal- K. Ramani, J. Hemachandran, A.D. Kulasekar.	Hon. Minister for Labour.	Stay in strike in Coimbatore Somasundara Mills.
63.	12th August, 1980	Thiruvargal- L. Elayaperumal, Dr. K. Samarasam, P. Eswaramoorthy alias Soranam.	Hon. Minister for Health.	Hunger strike by D. Pharmacists and B. Pharmacists in Madurai Medical College.

### XV. FINANCIAL BUSINESS

The Budget for the year 1980-81 was presented to the Legislative Assembly by Hon. Dr. V.R. Nedunchezian, Minister for Finance on the 2nd July, 1980.

The General Discussion on the Budget took place for 5 days on 4th July, 1980, 5th July, 1980, 7th July, 1980, 8th July, 1980 and 9th July, 1980. The Hon. Minister for Finance replied to the Debate on 9th July, 1980. Discussion on the Voting on Demands for Grants took place on the following days:

10th July, 1980, 11th July, 1980, 12th July, 1980, 14th July, 1980, 15th July, 1980, 16th July, 1980, 17th July, 1980, 18th July, 1980, 19th July, 1980, 21st July, 1980, 22nd July, 1980, 23rd July, 1980, 24th July, 1980, 25th July, 1980, 26th July, 1980, 28th July, 1980, 29th July, 1980.

Voting on Demands lasted for 17 days from 10th July 1980 to 29th July 1980.

29th July, 1980 was fixed as the last day for discussion on the Demands for Grants after which the following demands were guillotined and put and carried without discussion.

Demand No. 42.-Pension and other Retirement Benefits

Demand No. 43.-Miscellaneous

Demand No. 55.-Miscellaneous Capital Outlay

Demand No. 56.-Loans and Advances by the State Government

Out of 2,302 Cut Motions received, 2,069 were admitted of which 202 were moved and they were withdrawn or deemed to have been withdrawn.

The Appropriation Bill relating to the Budget was introduced in the Assembly on the 29th July, 1980 and it was taken for consideration on the 30th July, 1980 and it was passed on the same day, viz., 30th July, 1980.

## XVI. LEGISLATIVE BUSINESS

(1) During this period 34 Bills were introduced, of which 30 Bills were considered and passed. 3 Bills were referred to Select Committees and the remaining one bill viz., "The University and Collegiate Examinations (Invigilation by Teachers and non-teaching Staff) Bill, 1980 (L.A. Bill No. 48 of 1980) was not taken up for consideration. The details of Bills which were considered and passed are as follows:-

Serial Number	Name of the Bills.	Date of Introduction.	Date of Consideration and passing.
(1)	(2)	(3)	(4)
1	The Madras City Municipal corporation (Amendment) Bill, 1980 (L.A. Bill No. 17 of 1980).	26th June 1980	17th July 1980,
2	The Tamil Nadu Commercial Crops Assessment (Repeal) Bill, 1980 (L.A. Bill No. 18 of 1980).	28th June 1980	1st August 1980,
3	The Tamil Nadu Land Reforms, (Fixation of Ceiling on Land) Amendment Bill, 1980 (L.A. Bill No. 19 of 1980).	28th June 1980	17th July 1980,
4	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Amendment Bill, 1980 (L.A. Bill No. 20 of 1980).	4th July 1980	17th July 1980,
5	The Land Acquisition (Tamil Nadu Amendment) Bill, 1980 (L.A. Bill No. 21 of 1980).	5th July 1980	7th August 1980,
6	The Tamil Nadu Board of Revenue Abolition Bill, 1980 (L.A. Bill No. 22 of 1980).	7th July 1980	6th August 1980,
7	The Tamil Nadu Additional Assessment, Additional Water-cess, Special Assessment and Special Water-cess (Amendment) Bill, 1980 (L.A. Bill No. 24 of 1980)	11th July 1980	1st August 1980,
8	The Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment Bill, 1980 (L.A. Bill No. 25 of 1980).	11th July 1980	7th August 1980,

Serial Number	Name of the Bills.	Date of Introduction.	Date of Consideration and passing.
(1)	(2)	(3)	(4)
9	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Second Amendment Bill, 1980 (L.A. Bill No. 26 of 1980).	14th July 1980	11th August 1980,
10	The Tamil Nadu Pawnbrokers and Debt Relief Laws (Amendment) Bill, 1980 (L.A. Bill No. 28 of 1980).	16th July 1980	6th August 1980
11	The Tamil Nadu General Sales Tax (Amendment) Bill, 1980 (L.A. Bill No. 29 of 1980).	23rd July 1980	6th August 1980
12	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Amendment Bill, 1980 (L.A. Bill No. 30 of 1980).	24th July 1980	5th August 1980
13	The Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants Arrears of Rent (Relief) Amendment Bill, 1980 (L.A. Bill No. 31 of 1980).	24th July 1980	5th August 1980
14	The Tamil Nadu Appropriation (No.2) Bill, 1980 (L.A. Bill No. 32 of 1980).	29th July 1980	30th July 1980
15	The Tamil Nadu Public Trusts (Regulation of Administration of Agricultural Lands) Second Amendment Bill, 1980 (L.A. Bill No. 33 of 1980).	30th July 1980	7th August 1980
16	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1980 (L.A. Bill No. 34 of 1980).	30th July 1980	7th August 1980
17	The Indian Electricity (Tamil Nadu Amendment) Bill, 1980 (L.A. Bill No. 35 of 1980).	1st August 1980	5th August 1980
18	The Tamil Nadu General Sales Tax (Second Amendment) Bill, 1980 (L.A. Bill No. 36 of 1980).	1st August 1980	7th August 1980

Serial Number	Name of the Bills.	Date of Introduction.	Date of Consideration and passing.
(1)	(2)	(3)	(4)
19	The Tamil Nadu Municipal Councils (Appointment of Special Officers) Amendment Bill, 1980 (L.A. Bill No. 37 of 1980).	1st August 1980	11th August 1980
20	The Coimbatore Municipal Council (Appointment of Special Officer) Amendment Bill, 1980 (L.A. Bill No. 38 of 1980).	1st August 1980	11th August 1980
21	The Tamil Nadu Panchayat Union Councils (Appointment of Special officers) Amendment Bill, 1980 (L.A. Bill No. 39 of 1980).	1st August 1980	11th August 1980
22	The Tamil Nadu Panchayats (Amendment) Bill, 1980 (L.A. Bill No. 40 of 1980).	1st August 1980	11th August 1980
23	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Bill, 1980 (L.A. Bill No. 41 of 1980).	1st August 1980	11th August 1980
24	The Tamil Nadu Local Authorities Laws (Amendment) Bill, 1980 (L.A. Bill No. 42 of 1980).	5th August 1980	11th August 1980
25	The Tamil Nadu Civil Courts and the Madras City Civil Courts (Amendment) Bill, 1980 (L.A. Bill No. 43 of 1980).	6th August 1980	12th August 1980
26	The Tamil Nadu References to Magistrates in Laws (Special Provisions) Bill, 1980 (L.A. Bill No. 44 of 1980).	6th August 1980	12th August 1980
27	The Tamil Nadu Public Works Engineering Corporation Limited (Acquisition and Miscellaneous Provisions) Bill, 1980 (L.A. Bill No. 46 of 1980).	6th August 1980	12th August 1980



Serial Number	Name of the Bills.	Date of Introduction.	Date of Consideration and passing.
(1)	(2)	(3)	(4)
28	The Tamil Nadu Private Colleges (Regulation) Amendment Bill, 1980 (L.A. Bill No. 47 of 1980).	8th August 1980	12th August 1980
29	The Code of Criminal Procedure (Tamil Nadu Amendment) Bill, 1980 (L.A. Bill No. 49 of 1980).	8th August 1980	12th August 1980
30	The Code of Criminal Procedure (Tamil Nadu Second Amendment) Bill, 1980 (L.A. Bill No. 50 of 1980).	8th August 1980	12th August 1980

## (2) BILLS REFERRED TO SELECT COMMITTEE

During the period the following Bills which were introduced have been referred to the Select Committees on the dates noted against each:-

Serial number	Title of the Bill.	Date of introduction.	Date on which it was referred to Select Committee.
(1)	(2)	(3)	(4)
1	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Bill, 1980 (L.A. Bill No. 23 of 1980).	7th July 1980	1st August 1980.
2	The Tamil Nadu Urban Land Tax (Amendment) Bill, 1980 (L.A. Bill No. 27 of 1980).	15th July 1980	1st August 1980.
3	The Tamil Nadu Co-operative Societies Bill, 1980 (L.A. Bill No. 45 of 1980).	6th August 1980	12th August 1980.

The names of members of the above Committee are given in Appendix-I.

## XVII. GOVERNMENT MOTIONS

1. On the 17th July, 1980, Hon. the Leader of the House (Minister for Finance) moved the following motions:-

(i) "That with reference to Rule 210 of the Tamil Nadu Legislative Assembly Rules, the Assembly do proceed on a date to be fixed by the Hon. Speaker to elect sixteen Members to be Members of the Committee on Estimates for the year 1980-81".

(ii) "That with reference to Rule 222 of the Tamil Nadu Legislative Assembly Rules, the Assembly do proceed, on a date to be fixed by the Hon. Speaker, to elect sixteen Members to be Members of the Committee on Public Accounts for the year 1980-81."

(iii) "That with reference to Rule 235 of the Tamil Nadu Legislative Assembly Rules, the Assembly do proceed on a date to be fixed by the Hon. Speaker, to elect sixteen Members to be Members of the Committee on Public Undertakings for the year 1980-81.

(iv) "Those with reference to Rule 245 of the Tamil Nadu Legislative Assembly Rules, the Assembly do proceed, on a date to be fixed by the Hon. Speaker, to elect fourteen members to be Members of the Committee of Privileges for the financial year 1980-81."

(v) "Those with reference to Rule 288(1) of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by the Hon. Speaker to elect thirteen Members to be Members of the House Committee for the financial year 1980-81.

All the above five motions were put and carried.

(2) On the 23rd July, 1980, Hon. Minister for Electricity, moved that Rule 31 of the Tamil Nadu Legislative Assembly Rules relating to time for Question be suspended on 25th July, 1980.

The motion was put and carried unanimously.

(3) On the 28th July 1980, Hon. Minister for Rural Industries moved the following motion:-

"That Rule 200(3) of the Tamil Nadu Legislative Assembly Rules which prescribed that at the expiry of the time allotted under sub-rule (1) for the discussion of any demand, the Speaker shall put every question necessary for the disposal of that demand and at 1-00 p.m. on the last day of the days allotted for the voting of Demands for Grants, the Speaker shall forth with put every question necessary to dispose of all the outstanding matters in connection with the demands for Grants, including the motion for reducing the Grant, if any, when under discussion be relaxed and the remaining Demands be put to vote forthwith at 7-00 p.m. on the 29th July, 1980."

(4) On the 31st July, 1980, Hon. Leader of the House moved the following motion:-

"Those with reference to Rule 210 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed on a date to be fixed by the Hon. Speaker to elect one Member to fill one vacancy in the Committee on Estimates for the year 1980-81."

The motion was put and carried.

(5) On the 7th and 8th August, 1980 Hon. Minister for Electricity moved that Rule 58 of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than one notice shall be taken up in the House on any one day be suspended on the 7<sup>th</sup>, 8<sup>th</sup>, 11<sup>th</sup> and 12th August, 1980.

The motions were put and carried.

(6) On the 7th August, 1980, Hon. Minister for Electricity moved that Rule 54(6) of the Assembly Rules which prescribed that not more than two matters shall be raised at the same sitting be suspended for 7th, 8th, 11th and 12th August, 1980.

The motion was put and carried.

(7) On the 12th August, 1980, Hon. Minister for Rural Industries moved the following motion under Rule 30(3) of the Tamil Nadu Legislative Assembly Rules:-

"That item No. 6.-Government Bill-Consideration (L.A. Bill No. 48 of 1980 in today's agenda be deleted and next two items (L.A. Bill No. 49 of 1980 and L.A. Bill No. 50 of 1980) be taken up".

The motion was put and carried.

(8) On the 12th August 1980, Hon. Minister for Rural Industries moved that the House be adjourned Sine die.

The motion was put and carried.

### **XVIII. PRIVILEGE MATTERS**

(1) On the 4th July, 1980, Hon. Speaker referred to a matter of Privilege given notice of by Dr. K. Sourirajan against one Thiru R. K. Balasubramaniam for having written a letter to 'The Hindu' under the Caption 'Secretariat of the Legislature' and against 'The Hindu' for the publication of the said Letter.

On the 16th July, 1980, Dr. K. Sourirajan raised the matter of Privilege referred to above in the House. After hearing the statements made by the Leader of the House thereon Hon. Speaker reserved his ruling.

On the 22nd July, 1980, Hon. Speaker ruled that there was a prima facie case involved in the matter. Thereafter Hon. Leader of the House moved the following motion:-

"திரு. ஆர்.கே. பாலசுப்ரமணியன் அவர்கள் "இந்து" பத்திரிக்கையில் கடிதம் எழுதியதன் மூலமும், "இந்து" பத்திரிக்கை கடிதத்தைப் பிரசுரித்ததன் மூலமும் இப்பேரவையின் உரிமையை மீறிய செயல்களில் ஈடுபட்டிருப்பதால், அப்பிரச்சினையைக் குறித்து மேலும் ஆய்ந்து அவைக்கு அறிக்கை அளிக்க வேண்டுமென்பதற்காக இப்பிரச்சினையை, அமைக்கப்படவிருக்கும் அவை உரிமைக் குழுவிற்கு அனுப்பி வைக்க வேண்டும்."

The above motion was put and carried.

(2) On the 7th July, 1980, Hon. Speaker referred to a matter of privilege given notice of by Thiru A. Rahmankhan against the daily 'Anna' dated 28th June, 1980 for publication of distorted version of the proceedings of the House with regard to the answer furnished by the Hon. Minister for Education to a short notice question about the sale of note-books and informed the House that he would give his ruling after obtaining the clarification from the Editor of the daily concerned.

On the 9th July, 1980, Thiru A. Rahmankhan, was permitted to raised above mentioned privilege in the House. Hon. Speaker ruled that as the Editor of the daily has expressed his regret and also published a correction in the daily, dated 8th July, 1980, the matter might be dropped. The matter was dropped.

(3) On the 9th July, 1980, Thiruvallargal V. Krishnamoorthy and Durai Murugan raised a matter of privilege against the Hon. Minister for Irrigation on a statement made by him on 5th July, 1980 while answering a question sharing of river water between Kerala and Tamil Nadu. Hon. Speaker after hearing the statement made by the Hon. Minister for Irrigation reserved ruling.

On the 21st July, 1980, Hon. Speaker ruled that there was no prima facie case involved in the matter of privilege referred to above.

(4) On the 18th July, 1980, Thiru A. Rahmankhan raised two matter of privileges against the dailes 'Anna' and 'Makkal Cheithi' dated 14th July, 1980 for the distorted publication of the proceedings of the House, dated 14th July, 1980 pertaining to the Legislation invalidating the benami holdings Hon. Speaker informed the House that he would give his ruling after obtaining the views from the dailies concerned.

On the same day Thiru N.S.V. Chitthan raised a matter of privilege against the journal 'Thuglak' issue dated, 15th July, 1980 in regard to cartoon and caricature published. As the subject matter of privilege relates to a journal, Hon. Speaker informed the House that he would give his ruling after obtaining the views of te Editor of the journal.

On the same day, a matter of privilege was raised by Thiru Thiruppur R. Manimaran against 'Murasoli' dated 5th July, 1980 in regard to the publication of speeches of Members belonging to D.M.K. only in the House and willful omission of the replies given by the Hon. Ministers to the speeches thereof. Hon. Speaker informed the House that he would give his ruling after obtaining the views of the daily concerned.

On the 8th August, 1980, referring to all the above three matters of privileges Hon. Speaker recalled previous rulings of the Chair on similar matter, impressing on the dailies the importance of publishing an accurate gist of the speeches of the Members without changing its meaning, even if it was not possible to publish the entire speech. Therefore, the papers whether owing allegiance to a party or otherwise they should abide by these rules in publishing the proceedings of the House and that the Captions should not appear to create distorted views of the news given there under. Though there was prima facie case involved on the above matters and they could be constructed breach of privileges based on the precedents, the Hon. Speaker hoping that the papers would heed to his advice without giving room for such things in futures ruled that the above matters be dropped. The matters were dropped.

On the 12th August 1980, Thiru R. Umanath raised a matter of privilege against the jailor of the Tiruchirppalli Central Jail alleging that the Jailor had threatened him for having raised a supplementary to a short-notice question to Hon. Minister for Law regarding a hunger strike in the Triuchirappalli Central Jail. Hon. Speaker reserved his ruling.

### **XIX. ELECTION TO SENATE OF THE MADURAI KAMARAJ UNIVERSITY**

On the 5th August, 1980, Hon. Speaker announced to the house that Thiruvalargal A. Rahmankhan, K. Kuppasamy, E. Ramasubramanian and M. Andi Ambalam were elected to the Senate of the Madurai-Kamaraj University with reference to his announcement on the 24th July, 1980.

### **2. ELECTION TO SENATE OF THE PERARIGNAR ANNA UNIVERSITY OF TECHNOLOGY**

On the 5th August, 1980, Hon. Speaker announced to the House that Thiru J.C.D. Prabhakaran was elected to the Senate of the Perarignar Anna University of Technology with reference to his announcement on the 24th July, 1980.

### **XX. COMMITMENT TO JAIL FOR CONTEMPT OF THE HOUSE**

1. On 28th July, 1980, the Hon. Minister for Rural Industries moved that R. P. Velan, son of Thiru Raji and Thiru B. Nandakumaran, son of Thiru Baluchamy of Madras who threw pamphlets from the Visitors' Gallery be committed to simple imprisonment for three days as they committed grave offence and were guilty of gross contempt of the House.

The motion was put and carried and the offenders were sent to the Central Jail, Madras.

2. On the 12th August, 1980, Hon. Minister for Rural Industries moved that Thiru V. M. Kuppaswamy, son of Thiru Munusamy and Thiru V. Dandapani, son of Thiru Viswanathan who threw pamphlets from the Speaker's gallery be committed to simple imprisonment of three days as they committed grave offence and were guilty of gross contempt of the House.

The motion was put and carried and the offenders were sent to Central Jail, Madras.

### **XXI. FELICITATIONS**

(1) On the 19th July 1980, Hon. Leader of the House on behalf of the House made a tributary reference to the national achievement about successful launching of SLV 3 Rohini into the orbit and paid felicitations to the Indian Scientists on behalf of the House. Hon. Speaker also associated himself with the compliments to the Scientists.

(2) On the 30th July, 1980, Hon. Leader of the House, on behalf of the House expressed appreciation for the success of Indian Hockey Team in the Olympics held at Moscow and congratulated its members. Hon. Speaker also associated himself with the compliments paid to the team.

## XXII. CONSTITUTION OF COMMITTEES

The following Committees were constituted for the year 1980-81 on the dates noted against each:-

Business Advisory Committee	..	..	..	21st June, 1980.
Committee on Estimates.	..	..	..	26th July, 1980.
Committee on Public Accounts.	..	..	..	26th July, 1980.
Committee on Public Undertakings.	..	..	..	26th July, 1980.
Committee on Rules.	..	..	..	6th August, 1980.
Committee on Privileges.	..	..	..	6th August, 1980.
Committee on Delegated Legislation	..	..	..	6th August, 1980.
House Committee	..	..	..	6th August, 1980.
Committee on Government Assurances	..	..	..	6th August, 1980.

The names of the Members of the above Committees along with the names of associate Members of the Tamil Nadu Legislative Council are given Appendix II>

## XXIII. RETURN OF ASSETS

Returns of Assets of 3 Members as on 31st March, 1980 were placed on the Table of the House on 12th August, 1980.

## XXIV. PAPERS PLACED ON THE TABLE OF THE HOUSE

During the period, 238 papers were placed on the Table of the House, details of which are given below:-

A. Statutory Rules and Orders.	..	..	..	94
B. Reports, Notifications and Other Papers	..	..	..	144
				-----
			Total	238
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**APPENDIX I****TAMIL NADU LEGISLATIVE ASSEMBLY****SELECT COMMITTEE ON THE TAMIL NADU URBAN LAND  
(CEILING AND REGULATION) AMENDMENT BILL, 1980  
(L.A. BILL No. 23 OF 1980)****CHAIRMAN**

1. Hon. Thiru S. D. Somasundaram  
Minister for Revenue

**MEMBERS**

2. Thiru S. Aranganathan
3. Thiru Salem M. Arumugam
4. Thiru K. R. Ganapathy
5. Thiru V. Karuppasamipandian
6. Thiru R. Karuppaiah
7. Thiru R. Manimaran
8. Thiru T. Marimuthu
9. Thiru K.P. Palaniappan
10. Thiru C. Palanimuthu
11. Thiru P.N. Paramasiva Gounder
12. Thiru S. Pattabiraman
13. Thirumathi A. S. Ponnammal
14. Thiru D. Purushothaman
15. Thiru T. Ramasamy
16. Thiru N. Sivagnanam
17. Thiru M. Sivaperuman
18. Thiru N.V.N. Somu
19. Dr. K. Sovrirajan
20. Thiru G. Subramaniam
21. Thiru K.R. Sundaram

**SELECT COMMITTEE ON THE TAMIL NADU URBAN LAND TAX  
(AMENDMENT) BILL, 1980 (L.A. BILL NO. 27 OF THE 1980)**

**CHAIRMAN**

1. Hon. Thiru S.D. Somasundaram,  
Minister for Revenue

**MEMBERS**

2. Thiru M. Ambigapathy
3. Thiru S. Anguchamy
4. Thiru A. Chandrasekaran
5. Thiru K. Dhanakkodi Thevar
6. Thiru Durai Murugan
7. Thiru Durai Ramasamy
8. Thiru L. Elayaperumal
9. Thiru G. Kovaithambi
10. Thiru P. Mohammed Ismail
11. Thiru S. Muthukrishnan
12. Thiru M. Pitchai
13. Thiru A. Rahmankhan
14. Thiru S. Ramalingam
15. Thiru T. Samikannu
16. Thiru N. Sankariah
17. Thiru R. Shanmugam
18. Thiru K. A. Sengottayan
19. Thiru N. Sundararaj
20. Thiru P. Thirumaran
21. Thiru G. Viswanathan



**SELECT COMMITTEE ON THE TAMIL NADU CO-OPERATIVE  
SOCIETIES BILL, 1980 (L.A. BILL. No. 45 OF 1980)**

**CHAIRMAN**

1. Hon. Thiru C. Ponnaiyan  
Minister for Co-operation and Law

**MEMBERS**

2. Thiru S. Alagarsamy
3. Thiru Anbil Dharmalingam
4. Thiru Babu Janarthanan
5. Thiru L. Balaraman
6. Thiru V. P. Balasubramanian
7. Thiru A. Chinnadurai
8. Thiru C. Gopal
9. Thiru K. Hutchi
10. Thiru K. Kallan
11. Thiru R. Krishnan
12. Thiru Kumari Anandan
13. Thiru S. Natarajan
14. Thiru K. Paramalai
15. Thiru D. Ramasamy
16. Dr. K. Samarasam
17. Thiru Sennimalai alias Kandasamy
18. Thiru A. M. Sethuraman
19. Thiru K.M.S. Subramanian
20. Thiru T. Venkatta Reddy
21. Thiru T. Veeraswamy

**APPENDIX II****BUSINESS ADVISORY COMMITTEE****CHAIRMAN**

1. Hon. Thiru K. Rajaram,  
Speaker

**MEMBERS.**

2. Hon. Thiru M.G. Ramachandran,  
Chief Minister.
3. Hon. Dr. V. R. Nedunchezhiyan,  
Leader of the House
4. Hon. Thiru S. Ramachandran,  
Minister for Electricity
5. Dr. M. Karunanidhi,  
Leader of the Opposition
6. Hon. Thiru P.H. Pandian,  
Deputy Speaker.
7. Thiru S. Alagarsamy
8. Thiru K. Anbazhagan
9. Thiru S. AndiThevar
10. Thiru K.S.G. Haja Shareef
11. Thiru Kumari Anandan
12. Thiru R. Manimaran,  
Government Whip
13. Thiru P. Mohamed Ismail
14. Thiru P. Nedumaran
15. Thiru N. Sankariah
16. Thiru K. Sattanathakarayalar
17. Thiru N. Sundararaj.

**COMMITTEE ON RULES****CHAIRMAN**

1. Hon. Thiru K. Rajaram,  
Speaker

**MEMBERS**

2. Hon. Thiru M.G. Ramachandran,  
Chief Minister.
3. Hon. Thiru Dr. V. R. Nedunchezhiyan,  
Leader of the House
4. Hon. Thiru C. Ponnaiyan,  
Minister for Co-operation and Law
5. Thiru P.H. Pandian,  
Deputy Speaker.
6. Thiru K. Anbazhagan,  
Deputy Leader of the Opposition
7. Thiru K.S.G. Haja Shareef
8. Thiru Thirupur R. Manimaran,  
Chief Government Whip.
9. Thiru M. Ambikapathy
10. Thiru V. Arengarajan
11. Thiru P. Easwaramoorthy alias Soranam
12. Thiru I. Ganesan
13. Thiru K. Gopala Krishnan
14. Thiru E. Muthuramalingam
15. Thiru K. P. Palaniyappan
16. Thiru M. Subramanian
17. Thiru N. Sundararaj.

**COMMITTEE OF PRIVILEGES****CHAIRMAN:**

1. Hon. Thiru P.H. Pandian,  
Deputy Speaker-Ex-Officio

**MEMBERS.**

2. Hon. Dr. V. R. Nedunchezhiyan,  
Leader of the House-Ex-Officio
3. Dr. M. Karunanidhi,  
Leader of Opposition-Ex-Officio
4. Thiru S. Alagarsamy
5. Thiru A. Chandrasekaran
6. Thiru M. Chinnasamy
7. Thiru S. Krishnamoorthi
8. Thiru P. Mohamed Ismail
9. Thiru S. Palanisamy
10. Thiru M. Pitchai
11. Thiru S. Rajaraman
12. Thiru A. Rahmankhan
13. Thiru S. Retnaraj
14. Thiru K. A. Sengottayan
15. Thiru C.V. Velappan
16. Thiru P. Venkatasubramanian
17. Thiru N. Vijayabalan.

**COMMITTEE ON ESTIMATES****CHAIRMAN**

1. Dr. K. Samarasam

**MEMBERS**

2. Hon. Dr. V. R. Nedunchezhiyan,  
Finance Minister-Ex-Officio
3. Thiru N.S.V. Chitthan,  
Chairman, Committee on Public Accounts Ex-Officio
4. Thiru T. Anbazhagan,  
Chairman, Committee on Public undertakings, Ex-Officio
5. Thiru V. Balakrishnan
6. Thiru K. Balasubramanian
7. Thiru S. Jagathrakshakan
8. Thiru P. Kandaswamy
9. Thiru M. Kannan
10. Thiru N. Kittappa
11. Thiru R. Muthaiah
- \*12. Thiru R. Navaneethakrishnapandian
13. Thiru D. R. Rajaram Naidu
14. Thiru S. Semmalai
15. Thiru A. C. Shanmugam
16. Thiru P. Uthirapathi
17. Thiru V. Valmigi
18. Thiru N. Varadarajan
19. Thiru D. Venugopal

**MEMBERS FROM LEGISLATIVE COUNCIL**

20. Thiru S.R. Eradha
21. Thiru S. Muthusamy
22. Thiru Neelananarayanan
23. Thiru S. Ramalingam
24. Thiru K. Ramamurthy

\* Elected as a member with effect from 8th August, 1980

**COMMITTEE ON PUBLIC ACCOUNTS****CHAIRMAN:**

1. Thiru N.S.V. Chitthan

**MEMBERS**

2. Hon. Dr. V. R. Nedunchezhiyan,  
Finance Minister Ex-Officio
3. Dr. K. Samarasam,  
Chairman, Committee on Estimates-Ex-Officio
4. Thiru T. Anbazhagan,  
Chairman, Committee on Public Undertakings-Ex-Officio
5. Thiru M. Annadasan
6. Thiru M. Arumugam
7. Thiru M. Chinnaraj
8. Thiru V. Krishnamoorthy
9. Thiru N. Kulasekarapandian
10. Thiru M. S. Manickam
11. Thiru K. Paramalai
12. Thiru R. K. Perumal
13. Thiru J. C. D. Prabhakaran
14. Thiru D. Purushothaman
15. Dr. K.P. Ramalingam
16. Thiru V. Sathiamoorthy
17. Thiru G. K. Subramaniam
18. Thiru R. Umanath
19. Thirumathi D. Yasodha

**MEMBERS FROM LEGISLATIVE COUNCIL**

20. Thiru S. Arumugam
21. Thiru A.R. Damodaran
22. Dr. T. R. Janardhanam
23. Thiru S. Muthu
24. Thiru D. Santhosam

**COMMITTEE ON PUBLIC UNDERTAKINGS****CHAIRMAN**

1. Thiru T. Anbazhagan

**MEMBERS**

2. Dr. K. Samarasam, Chairman, Committee on Estimates-Ex-Officio.
3. Thiru S. Andi Thevar
4. Thiru S. Balan
5. Thiru K. R. Chinnarasu
6. Thiru P. Danapal
7. Thiru K. Hutchi
8. Thiru Nannilam A. Kalaiarasan
9. Thiru N. Perumal
10. Thiru K. Ramani
11. Thiru M. Sundaram
12. Thiru R. Thamaraiikkani
13. Thiru A. Thangarasu
14. Thiru P. Thangavelu
15. Thiru P. S. Thiruvengadam
16. Thiru S. D. Ugamchand
17. Thiru P. Vijayaraghavan

**MEMBERS FROM LEGISLATIVE COUNCIL**

18. Thiru Jeppiar
19. Thiru C. R. Lakshmikanthan
20. Thiru A. Nallasivam
21. Thiru R. D. Seethapathy
22. Thiru E. S. Venkatesan

**COMMITTEE ON DELEGATED LEGISLATION:**

**CHAIRMAN**

1. Thiru V. P. Balasubramanian

**MEMBERS**

2. Thiru G. Chockalingam
3. Thiru P. Durairaj
4. Thiru C. Gopal
5. Thiru J. Hemachandran
6. Thiru S. Kesava Athithan
7. Thiru G. Moorthy
8. Thiru P. G. Narayanan
9. Thiru Gingee N. Ramachandran
10. Thiru S. Sivaprakasam
11. Thiru P. Thirumaran
12. Thiru T. Venkata Reddy

**MEMBERS FROM LEGISLATIVE COUNCIL**

13. Thiru A.J. Doss
14. Thiru O. S. Duraisamy
15. Thiru Kaduvetti Kannappan
16. Thiru P. Manickam
17. Thiru M. Sankaralingam



**HOUSE COMMITTEE****CHAIRMAN**

1. Hon. Thiru P. H. Pandian, Deputy Speaker

**MEMBERS**

2. Thiru K. M. Abdul Rajack
3. Thiru S. Aranganathan
4. Thiru S. Balakrishnan
5. Thiru R. Chakrapani
6. Thiru P. Gurusamy
7. Thiru P. Kaliyamoorthy
8. Thiru A. D. Kulasekar
9. Thiru T. Marimuthu
10. Thiru P. Mokkaian
11. Thiru K. Narayanasamy
12. Thiru M.K. Rajamanickam
13. Thirumathi T. Rajambal
14. Thiru E. Ramalingam
15. Thiru K. Rangasamy
16. Thiru N. Sivagnanam
17. Thiru S. Sivasamy
18. Selvi P. Vijayalakshmi

**COMMITTEE ON GOVERNMENT ASSURANCE**

**CHAIRMAN**

1. Thiru K. Sattanatha Karayalar

**MEMBERS**

2. Thiru R. T. Gopalan
3. Thiru R. Krishnan
4. Thiru G. Krishnaraj
5. Thirumathi A. S. Ponnammal
6. Thiru J. S. Raju
7. Thiru R. Rangasamy
8. Thiru M. V. Rathinam
9. Thiru A. Shahul Hameed
10. Thiru R. Sundaramurthy
11. Thiru P. Theertha Raman
12. Thiru P. M. Venkitesan

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